

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL , ALLAHABAD
ADDITIONAL BENCH AT ALLAHABAD

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Allahabad : Dated this 14th day of July, 1997
Review Application No.113 of 1996

In

Original Application No.147 of 1992

CORAM:-

Hon'ble Mr. S. Das Gupta, A.M.

Hon'ble Mr. T.L. Verma, J.M.

B. K. Ghosh,
son of Sri D.N. Ghosh,
R/o 120, Darbhanga Colony,
Allahabad.

(Shri AV Srivastava, Advocate)

.....Applicant

Versus

1. Union of India
through Engineer-in-Chief,
Military Engineering Service,
Kashmir House, New Delhi.
2. Zonal Chief Engineer,
Lucknow zone, Lucknow.
3. Commander Works Engineer,
Allahabad.
4. Garrison Engineer(West),
Allahabad.

..... Respondents

ORDER

By Hon'ble Mr. S. Das Gupta, A.M.

This application has been filed seeking review of the judgement and order dated 18-10-1996 by which the OA No.147/92 was disposed of. In the aforesaid OA the applicant sought a direction to the respondents to pay him his retirement benefits and also for a correction in the date of birth recorded in the service book. He also sought payment of salary upto 31-7-1992 on the basis of the corrected date of birth. After considering the

pleadings on record, the Bench of the Tribunal deciding the matter found no merit in this application and the same was dismissed accordingly.

2. In the review application the applicant has sought to reopen the matter which has already been adjudicated. Neither any error apparent on the face of record has been indicated nor any new fact has been brought ^{out} warranting review of the judgement. This review application, therefore, has no merit and is dismissed accordingly.

J. K. Venkateswaran

Member (J)

W. S. Venkateswaran

Member (A)

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